

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 205  
IB-625/ND/2017**

**IN THE MATTER OF:  
Indus Container Lines Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**Geo Express Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 7 of IBC**

**Order delivered on 17.02.2021  
(Virtual Hearing)**

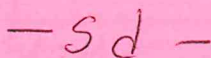
**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

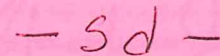
**For the Petitioner/Financial-creditor :  
For the Respondent/ Corporate-debtor :Mr. Shashikant Yadav, Advocate.  
For the Liquidator :Mr. Shivanshu Kumar, Advocate.**

**ORDER**

Heard the submissions made by the learned counsel for the liquidator. Learned counsel for the liquidator has sought two days' time for filing written submissions. Time prayed for is granted and let this matter be listed to enable the counsel for the liquidator to mention about the filing of the written submissions. Post the matter to **11.03.2021**.

 -sd-

**(V.K. Subburaj)  
Member (T)**

 -sd-

**(P.S.N. Prasad)  
Member (J)**

(Anjula)